

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9587/2023

(Arising out of impugned final judgment and order dated 20-09-2022 in RFA No. 4249/2019 passed by the High Court of Punjab & Haryana at Chandigarh)

INDERPAL & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(IA No.69747/2023-CONDONATION OF DELAY IN FILING and IA No.69748/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Nikhil Nayyar, Sr. Adv.
Mr. Rohan Yadav, Adv.
Mr. Tushar Mahajan, Adv.
Mr. Bhaavan Mahajan, Adv.
Ms. Sugandha Batra, Adv.
Mr. Ajit Kumar Ekka, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice.
3. Tag with SLP(C) No.4044/2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
BRANCH OFFICER